

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 139 of 2015**

**Dated: 25<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**ISMT Ltd.**

**...Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubam Arya

Counsel for the Respondent(s) : Mr. G. Saikumar  
Mr. Nitish Gupta  
Ms. Soumya Saikumar for R.2

**ORDER**

Learned counsel for the parties state that the pleadings are complete.

List the matter for hearing on **22.02.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**